

ORISSA HIGH COURT

FILING REPORT AS ON :22/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/8960/2024	TAPU @ JAYANTA MAHARANA VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	KHAIRA /33 /2024 () //
2	D-BLAPL/8964/2024	SANTOSH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /551 /2023 () //
3	D-BLAPL/8965/2024	JAYARAM KHORA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	SEMILLIGUDA /120 /2022 () //
4	D-BLAPL/8968/2024	PRAFULLA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /148 /2013 () //
5	D-BLAPL/8969/2024	PANKAJ PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /148 /2013 () //
6	D-BLAPL/8970/2024	HADU @ HADUBANDHU BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /86 /2024 () //
7	D-BLAPL/8976/2024	RAHUL BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 () //
8	D-BLAPL/8979/2024	MANOJ KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /201 /2022 () //
9	D-BLAPL/8980/2024	PARESH DHARUA @ MISTRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /57 /2023 () //
10	D-BLAPL/8986/2024	PRADEEP PATNAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /87 /2024 () //
11	D-BLAPL/8991/2024	SUDHIR RANJAN MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //

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12	D-BLAPL/8995/2024	PRATAP NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ATHGARH /96 /2008 () //
13	D-BLAPL/8996/2024	CHANDRA KUMAR PATRA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /293 /2023 () //
14	D-BLAPL/9000/2024	KRISHNA CHANDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	G.R.P.S.,BERHAMPUR /38 /2018 () //
15	D-BLAPL/9001/2024	RABINDRA MOHANTA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /240 /2022 () //
16	D-BLAPL/9002/2024	NARAYAN SHANTARAM CHAUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /33 /2023 () //
17	D-BLAPL/9003/2024	DEBENDRA DASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /126 /2024 () //
18	D-BLAPL/9004/2024	SAMARA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /127 /2021 () //
19	D-BLAPL/9009/2024	BUDDHADEV PATEL VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	ORIENT /29 /2024 () //
20	D-BLAPL/9010/2024	SUKU JALA @ SUKDEV JHALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /55 /2020 () //
21	D-BLAPL/9011/2024	SABIUL ISLAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
22	D-BLAPL/9014/2024	KALIM KHAN @ JAGU @ SUKUTA @ PUSHPA VS STATE OF ODISHA	CHHABI BEHERA VS	TIGIRIA /226 /2023 () //
23	D-BLAPL/9015/2024	SURAJ GHADEI	SUDHANSU SEKHAR DASH	CAPITAL P.S. /498 /2023

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		VS	VS	()
24	D-BLAPL/9016/2024	STATE OF ODISHA PANCHANAN SAHU	SARAT KUMAR JENA	// BARGARH RURAL /56 /2024
		VS	VS	()
25	D-BLAPL/9017/2024	STATE OF ODISHA AKASH DAS @ SANTOSH @ SINU	SUSIL KUMAR PATTNAIK	// CHAMPUA /95 /2024
		VS	VS	()
26	D-BLAPL/9019/2024	STATE OF ODISHA CHITA RANJAN MAHAPATRA @ KHULU	CHITTARANJAN SWAIN	// PURI SADAR /59 /2024
		VS	VS	()
27	D-BLAPL/9020/2024	STATE OF ODISHA SITAKANTA ROUT	AMITAV TRIPATHY	// / /0
		VS	VS	()
28	D-BLAPL/9022/2024	STATE OF ODISHA KAMADEVA BAGHA	JUGALA KISHORE PANDA	// BOUDH /38 /2023
		VS	VS	()
29	D-BLAPL/9025/2024	STATE OF ODISHA JAYANTA KUMAR DAS	SANDHYA RANI DASH	// NISCHINTAKOILI /103 /2023
		VS	VS	()
30	D-BLAPL/9033/2024	STATE OF ODISHA BHAGIA @ BHAGABAN PATRA	BHABANI SHANKAR DASPARIDA	// NARASINGHPUR /150 /2023
		VS	VS	()
31	D-BLAPL/9036/2024	STATE OF ODISHA BAPI @ RAGHUNATH PATRA	BASANTA KUMAR DAS	// KAPTIPADA /68 /2023
		VS	VS	()
32	D-BLAPL/9039/2024	STATE OF ODISHA BIPRA HIAL	SUBODH KUMAR MOHANTY	// LANJIGARH /12 /2024
		VS	VS	()
33	D-BLAPL/9046/2024	STATE OF ODISHA BIKASH HARIJAN	AMULYA RATNA PANDA	// JEYPURE SADAR /288 /2023
		VS	VS	()
34	D-BLAPL/9059/2024	STATE OF ODISHA PRABIRA PARIDA	RAVI SHANKAR SAMAL	// PARADEEP LOCK /560 /2023
		VS	VS	()

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35	D-BLAPL/9061/2024	STATE OF ODISHA DEBASIS SAHOO VS	AMLAN SHAKTI PAUL VS	// CYBER CRIME AND ECONOMIC OFFENCES /35 /2023 ()
36	D-BLAPL/9063/2024	STATE OF ODISHA MELA DAS VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /54 /2023 ()
37	D-BLAPL/9064/2024	STATE OF ODISHA BISWANATH SENAPATI VS	AMLAN SHAKTI PAUL VS	// NIRAKARPUR /74 /2024 ()
38	D-BLAPL/9069/2024	STATE OF ODISHA OMPRAKASH RANA VS	RABINDRANATH BARIK VS	// // ()
39	D-BLAPL/9071/2024	STATE OF ODISHA DHARAMU @ DHARMAPADA DAS VS	JAYANTA KUMAR MAJHI VS	// KHUNTA /3 /2024 ()
40	D-BLAPL/9072/2024	STATE OF ODISHA KAUSALYA SETHI VS	DIGANT KALLOL DEO VS	// RAIRAKHOL /75 /2016 ()
41	D-BLAPL/9073/2024	STATE OF ODISHA SANJEEB BHATI VS	BHARATI DASH VS	// KESINGA /87 /2024 ()
42	D-BLAPL/9076/2024	STATE OF ODISHA SANJAY KUMAR PATI VS	DHRUBA CHARAN ROUT VS	// CUTTACK SADAR /600 /2023 ()
43	D-BLAPL/9078/2024	STATE OF ODISHA SANJAY KUMAR PATI VS	DHRUBA CHARAN ROUT VS	// CUTTACK SADAR /604 /2023 ()
44	D-BLAPL/9085/2024	STATE OF ODISHA SMITH @ SMITHA SETHI VS	SWATIREKHA JENA VS	// KANTABANJI /326 /2022 ()
45	D-BLAPL/9088/2024	STATE OF ODISHA JAGABANDHU @ JAGU BEHERA VS STATE OF ODISHA	SWATIREKHA JENA VS	// MANCHESWAR P.S. /2 /2024 () //

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46	D-BLAPL/9096/2024	BASANTA KUMAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /402 /2022 () //
47	D-BLAPL/9098/2024	SUKRA SINGH @ SUKURA VS STATE OF ODISHA	PRABHAV BEHERA VS	BARIPADA TOWN /64 /2024 () //
48	D-BLAPL/9108/2024	TAPAN KUMAR PARHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TIHIDI /243 /2013 () //
49	D-BLAPL/9110/2024	DUSMANTA BEHERA VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	PURUNAKATAK /19 /2024 () //
50	D-BLAPL/9113/2024	BABUNA NATH @ NUTAN NATH VS STATE OF ODISHA	BHOJARAJ SETH VS	GURUDIJHATIA /105 /2023 () //
51	D-BLAPL/9116/2024	SATRUGHANA PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	NAYAPALLI P.S. /76 /2024 () //
52	D-BLAPL/9119/2024	NITYANANDA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /105 /2024 () //
53	D-BLAPL/9120/2024	BHAGIRATHI DEEP VS STATE OF ODISHA	MANOJ KUAMR PANI VS	KHAJURIPADA /40 /2023 () //
54	D-BLAPL/9123/2024	LAKHAMANA @ LAXMAN HATI VS STATE OF ODISHA	PRASANTA KUAMR ROURTRAY VS	BELTUKURI /93 /2023 () //
55	D-BLAPL/9124/2024	RAMESH BARIK @ RAMESH BARIKA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	RAMBHA (KHALLIKOTE) /731 /2023 () //
56	D-BLAPL/9126/2024	ABHISEK KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KORAPUT GRPS /1 /2024 () //
57	D-BLAPL/9127/2024	TARAKANTA MOHANTA @ SIPUN	SANGRAM KUMAR DAS	JHARPOKHARIA /282 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	D-CMAPL/13349/2024	DHANESWAR BANCHHOR	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
59	D-CMAPL/13408/2024	KALI PRASAD PADHY	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
60	D-CMAPL/13475/2024	PRAMILA DEO	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
61	D-CMAPL/13537/2024	SUBRAT KUMAR PATRA	PRASANT KUMAR SAHOO	//
		VS	VS	0
		K.SARITA		//
62	D-CMAPL/13541/2024	BANAJA RANI DAS	SASWATI MOHAPATRA	//
		VS	VS	0
		DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK		//
63	D-CMAPL/13544/2024	SATYA NARAYAN PRUSTY	ADV	//
		VS	VS	0
		SECY., H AND UD, DEVELOPMENT DEPT.		//
64	D-CMAPL/13545/2024	PADMALOCHAN JENA	ADV.	//
		VS	VS	0
		RABINDRA KUMAR BADAJENA		//
65	D-CMAPL/13548/2024	TRILOCHAN BISWAL	ADV	//
		VS	VS	0
		SECY., H AND UD, DEVELOPMENT DEPT.		//
66	D-CMAPL/13550/2024	U. RAGHUNATH PATRA	ADV	//
		VS	VS	0
		SECY., H AND UD, DEVELOPMENT DEPT.		//
67	D-CMAPL/13551/2024	ABDUL MAJID @ ABDUL MAZEED	ADV	//
		VS	VS	0
		SECY., H AND UD, DEVELOPMENT DEPT.		//
68	D-CMAPL/13553/2024	SURESH KUMAR BARIK	ADV	//
		VS	VS	0

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69	D-CMP/13329/2024	SECY., H AND UD, DEVELOPMENT DEPT. SARAT CHANDRA SAHOO VS SANTOSH KUMAR SAHOO	NIRANJAN ROUT VS	// // 0 //
70	D-CMP/13336/2024	URBASI SETHI VS NATHA BARIK RUPABATI BARIK	BIBEKANANDA BHUYAN VS BHARAT BHUSAN ROURTRAY VS	// // 0 //
71	D-CMP/13425/2024	BENUDHAR JENA SUBASINI BEHERA VS ANITA POTHAL	BRUNDABAN ROUT VS PRATYUSHA NAIDU VS	// // 0 //
72	D-CMP/13443/2024	SASHIBHUSAN PUROHIT VS PRAKASH CHANDRA PUROHIT	TRILOCHAN PANIGRAHI VS	// // 0 //
73	D-CMP/13478/2024	RAGHUNATH SAMAL @ SAMANTARAY VS BISWABHUSAN @ KUSHIA PADHI	DWARIKA PRASAD MOHANTY VS	// // 0 //
74	D-CMP/13517/2024	DASARATHI MALLIK VS PUSPANJALI BERA	JAGAJIBAN PRADHAN VS	// // 0 //
75	D-CMP/13546/2024	SUMITRA PALAI VS SATYABHAMA PALAI	ADV. VS	// // 0 //
76	D-CONTC/13304/2024	BRUSAVA KUMAR PRADHAN VS ANU GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.	ADV VS	// // 0 //
77	D-CONTC/13317/2024	NIRANJAN KAR VS ARABINDA AGRAWAL, I.A.S.	ADV VS	// // 0 //
78	D-CONTC/13321/2024	MANJULATA SWAIN VS RAMA CHANDRA NAHAKA, D.E.O, KORAPUT	ADV VS	// // 0 //

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80	D-CONTC/13339/2024	SIBANANDA DALAI VS	ADV. VS	// 0
81	D-CONTC/13343/2024	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ PRAHALLAD KUMAR DEB VS	BANSHIDHAR SATAPATHY VS	// 0
82	D-CONTC/13353/2024	REBECA BILUNG, O.A.S. GURU CHARAN SAHOO VS	ADV. VS	// 0
83	D-CONTC/13372/2024	VEER VIKRAM YADAV, I.A.S. SUDARSAN PANIGRAHI VS	DEEPAK KUMAR PANDA VS	// 0
84	D-CONTC/13390/2024	SMITA RATH, O.A.S. (I) BHUPENDRA KUMAR MOHANTY VS	PAMI RATH (SR.ADV) VS	// 0
85	D-CONTC/13403/2024	BIMALENDU RAY, DIRECTORATE OF EXPORT PROMOTION AND MARKETING, NAYAPALLI, BBSR, KHORDHA PRAFULLA KUMAR MAJHI VS	ADV. VS	// 0
86	D-CONTC/13404/2024	BISWANATH TARAI, O.E.S. 1 RAJAKISHOR DASH VS	ADV VS	// 0
87	D-CONTC/13405/2024	AMRITA PATTNAIK, O.E.S. NILIMA DALAI VS	ADV VS	// 0
88	D-CONTC/13406/2024	AMRITA PATTNAIK, O.E.S. VIVEKANANDA PANDA VS	ADV. VS	// 0
89	D-CONTC/13424/2024	AMRITA PATTNAIK, O.E.S. SIDHARTHA SHANKAR DASH VS	ADV VS	// 0
90	D-CONTC/13431/2024	DEO RANJAN KUMAR SINGH, I.A.S. RANJAN KUMAR DUTTA VS	ADV VS	// 0
91	D-CONTC/13442/2024	PRATIVA MANJARI DAS, D.E.O, BALASORE CHANDRA SEKHAR MISHRA	ADV.	//

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		VS	VS	0
92	D-CONTC/13459/2024	ASWATHY S., I.A.S. GUNANIDHI NAIK	SUKANTA KUMAR DALAI	//
		VS	VS	0
93	D-CONTC/13471/2024	ABDAAL M. AKHTAR, I.A.S. SUSHREETA BARICK	ADV.	//
		VS	VS	0
94	D-CONTC/13486/2024	DR. DHARANIDHAR SATAPATHY, EX. CDM AND PHO, SUNDARGARH GANGADHAR DASH	ADV	//
		VS	VS	0
95	D-CONTC/13490/2024	ARABINDA AGRAWAL, I.A.S. ANSUMAN TURUK	ADV.	//
		VS	VS	0
96	D-CONTC/13505/2024	BHIMSEN SABAR, O.A.S. ASHOK KUMAR DAS @ DASH	ADV	//
		VS	VS	0
97	D-CONTC/13510/2024	ARAVIND AGARWAL, SECY., H.E. DEPT. SUBRAT PRADHAN	DAYANANDA MOHAPATRA	//
		VS	VS	0
98	D-CONTC/13514/2024	ARAVIND AGRAWAL, I.A.S. BIJAY KUMAR ROUT	ADV.	//
		VS	VS	0
99	D-CONTC/13516/2024	ASWATHY S., I.A.S. BHIMSEN SAHOO	ADV.	//
		VS	VS	0
100	D-CONTC/13521/2024	ASWATHY S., I.A.S. NABAKISHORE BARIK	ADV.	//
		VS	VS	0
101	D-CONTC/13526/2024	ASWATHY S., I.A.S. PRAMILA NAYAK	ADV.	//
		VS	VS	0
102	D-CONTC/13527/2024	ASWATHY S., I.A.S. BHARAT BHUSAN MOHANTY	BISWAJET PAREDA	//
		VS	VS	0

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103	D-CONTC/13534/2024	ARAVIND AGRAWAL, I.A.S. BRAHMANAND DAS VS	BIMBISAR DASH VS	// // ()
104	D-CONTC/13536/2024	VINEET BHARDWAJ, COLLECTOR AND D.M, CUTTACK SUDHIR RANJAN BARIK VS	ADV. VS	// // ()
105	D-CONTC/13552/2024	RAHUL P.R.(I.P.S.) JOGENDRA NAYAK VS	ADV. VS	// // ()
106	D-CONTC/13563/2024	CHITTARANJAN BARIK, SUPDT. OF STATE ANTI-TV DEMONSTRATION AND TRAINING CENTRE, CUTTACK BIBHUTI BHUSAN SAHOO VS	ADV. VS	// // ()
107	D-CRLA/8966/2024	ASWATHY, I.A.S. JUGAL CHERWA VS	ANITA DASH VS	// BISRA /98 /2018 ()
108	D-CRLA/8975/2024	STATE OF ODISHA PINTU DAKUA VS	ANITA SAHOO VS	// ITAMATI /77 /2017 ()
109	D-CRLA/8987/2024	STATE OF ODISHA SAMIR KUMAR PANDA VS	PUSPAMITRA MOHAPATRA VS	// SHERAGADA /50 /2010 ()
110	D-CRLA/9006/2024	STATE OF ODISHA YUDHISTIRA PRADHAN VS	SANGRAM KUMAR DAS VS	// KIJANGA /296 /2015 ()
111	D-CRLA/9105/2024	STATE OF ODISHA SUSHIL DANSENENA VS	ACHYUTANANDA PATTANAIAK VS	// KINJIRKELA /55 /2018 ()
112	D-CRLA/9112/2024	STATE OF ODISHA KALIA @ KALANDI POI VS	SURYAKANTA DWIBEDI VS	// JAJPUR ROAD /297 /2013 ()
113	D-CRLA/9115/2024	STATE OF ODISHA BULU BARIK VS	SURYAKANTA DWIBEDI VS	// ODAGAON /81 /2013 ()
		STATE OF ODISHA		//

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114	D-CRLLP/9054/2024	NAROTIC CONTROL BUREAU VS VISHAL PATHAK	UDIT RANJAN JENA, C.G.C VS	/ /0 0 //
115	D-CRLMA/9051/2024	ARUNA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	CUTTACK VIGILANCE /20 /2009 0 //
116	D-CRLMC/8961/2024	SANTANUBALA BEHERA@SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	KHARIAR /208 /2011 0 //
117	D-CRLMC/8973/2024	GAMAN @ MITHU @ MITHUN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /167 /2011 0 //
118	D-CRLMC/8984/2024	LACHHAMAN PRASAD @ LAXMAN BARMA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /22 /2006 0 //
119	D-CRLMC/9024/2024	DHANESWAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	JALESWAR /11 /2020 0 //
120	D-CRLMC/9037/2024	SANJAY ROUT VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	NIALI /219 /2020 0 //
121	D-CRLMC/9038/2024	SARASI MOHANTY VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	/ /0 0 //
122	D-CRLMC/9041/2024	RAJENDRA MAJHI VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	MANGALA BAG /44 /2018 0 //
123	D-CRLMC/9044/2024	MADHAB CHANDRA MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /48 /2024 0 //
124	D-CRLMC/9047/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	TALSARA /62 /2021 0 //
125	D-CRLMC/9056/2024	RATIKANTA ROUT	DEEPALI MAHAPATRA	MAHILA P.S.(BBSR) /313 /2015

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		VS	VS	0
		STATE OF ODISHA		//
126	D-CRLMC/9067/2024	M/S. SERAJUDDIN AND CO.	SARADA.P.SARANGI	/ /0
		VS	VS	0
		UNION OF INDIA		//
127	D-CRLMC/9079/2024	SATYABRATA BEHERA	BIDESHI KUMAR GHADEI	CHOUWAR /65 /2018
		VS	VS	0
		STATE OF ODISHA		//
128	D-CRLMC/9082/2024	GADADHAR GARABADU	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
129	D-CRLMC/9091/2024	BUDHADEV ROUT	USHARANI PATI	NILGIRI /4 /2015
		VS	VS	0
		STATE OF ODISHA		//
130	D-CRLMC/9095/2024	BUTU @ SAMIR KUMAR ROUSTRAY	PRAVASH CH JENA	MAHANGA /117 /2009
		VS	VS	0
		STATE OF ODISHA		//
131	D-CRLMC/9128/2024	PRASANT KUMAR DASH	BINI MISHRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
132	D-CRLMC/9129/2024	JHINIMA PAIKA	SISIRA PANIGRAHI	R.UDAYAGIRI /54 /2021
		VS	VS	0
		STATE OF ODISHA		//
133	D-CRLMC/9130/2024	ISMAEL RAITA	SISIRA PANIGRAHI	R.UDAYAGIRI /92 /2021
		VS	VS	0
		STATE OF ODISHA		//
134	D-CRLMP/8978/2024	RONALI BEHERA	DR.SATCHIDANANDA PATNAIK	/ /0
		VS	VS	0
		STATE OF ODISHA		//
135	D-CRLMP/8985/2024	GOBINDA PATRA	KIRTAN DANG	/ /0
		VS	VS	0
		STATE OF ODISHA		//
136	D-CRLMP/8992/2024	SNEHA BEHERA	S.J.BISWAL	/ /0
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMP/8999/2024	STATE OF ODISHA RASANANDA SAHOO VS	KSHIROD KUMAR PAHIL VS	// / /0 0
138	D-CRLMP/9034/2024	STATE OF ODISHA SAROJ KUMAR SATAPATHY VS	SANAT KUMAR DAS VS	// / /0 0
139	D-CRLMP/9060/2024	STATE OF ODISHA GOURANGA CHANDRA MOHAPATRA VS	KABIR KUMAR JENA VS	// / /0 0
140	D-CRLMP/9065/2024	SUPERINTENDENT OF POLICE, NAYAGARH RABI KANDI VS	KABIRAJ PRADHAN VS	// / /0 0
141	D-CRLMP/9070/2024	STATE OF ODISHA LATA DAS VS	ANANTA NARAYAN PATTANAYAK VS	// / /0 0
142	D-CRLMP/9084/2024	STATE OF ODISHA JAYNARAYAN DAS VS	SANKAR PRASAD PANI VS	// / /0 0
143	D-CRLMP/9090/2024	STATE OF ODISHA SATYABRAT SAHU VS	AMIT PRASAD BOSE VS	// / /0 0
144	D-CRLMP/9093/2024	STATE OF ODISHA SOMANATH SETHY VS	SIDHARTH PRASAD DAS VS	// / /0 0
145	D-CRLMP/9094/2024	STATE OF ODISHA ANSUMAN SAMANTRAY VS	SUJIT KUMAR SAHU VS	// / /0 0
146	D-CRLMP/9097/2024	STATE OF ODISHA SATYABRAT SAHU VS	AMIT PRASAD BOSE VS	// / /0 0
147	D-CRLMP/9101/2024	STATE OF ODISHA KABITA RANA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// / /0 0 //

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148	D-CRLMP/9106/2024	SUNIL KUMAR JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
149	D-CRLMP/9114/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	DEBASNAN DAS VS	//0 0 //
150	D-CRLMP/9118/2024	SWARNALATA KANDI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 0 //
151	D-CRLREV/8959/2024	PRAMOD BISWAL @ PRAMOD KUMAR BISWAL VS SOUDAMINI BISWAL	ASHOK KUMAR PARIDA VS	//0 0 //
152	D-CRLREV/8994/2024	UDDHABA SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LARAMBA /205 /2023 0 //
153	D-CRLREV/9057/2024	DINESH MEHER VS STATE OF ODISHA	BUDHIRAM DAS VS	GOLAMUNDA /106 /2023 0 //
154	D-CRLREV/9075/2024	MUKESH SAHU VS STATE OF ODISHA(VIG.)	SACHIDANANDA PADHEE VS	CUTTACK VIGILANCE /5 /2022 0 //
155	D-CRLREV/9087/2024	FIROJ KHAN @ COLLECTOR VS STATE OF ODISHA	APURBA DAS VS	BHADRAK RURAL /129 /2023 0 //
156	D-FAO/13441/2024	BISHNU PRIYA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
157	D-MACA/13352/2024	BARI PRADHAN VS KANCHAN PRADHAN	DURGA CHARAN DEY VS	// 0 //
158	D-MACA/13357/2024	DEBASIS SAHOO VS KALPATARU NATH	DURGA CHARAN DEY VS	// 0 //
159	D-MACA/13358/2024	RAM CHANDRA MUNDA	DURGA CHARAN DEY	//

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		VS	VS	0
160	D-MACA/13363/2024	RABINDRA KUMAR SINGH DIVISIONAL MANAGER, CHOLAMANDALAM, M/S. GENERAL INSURANCE CO.LTD.,	BISWAJIT NATH ROY	//
		VS	VS	0
161	D-MACA/13388/2024	MURALI KRISHNA LENKA SISIR DAS	BISWAJIT MOHANTY	//
		VS	VS	0
162	D-MATA/13461/2024	BASUDHA DAS AKRURA PRADHAN	SATYAJIT MOHAPATRA (2)	//
		VS	VS	0
163	D-MATA/13484/2024	SANTOSINI SAHU AMIT KUMAR BEHERA	LINGARAJ SARANGI	//
		VS	VS	0
164	D-RPFAM/13437/2024	DEEPA BEHERA KRUSHNA CHANDRA SAHU	AMITABH MISHRA	//
		VS	VS	0
165	D-RSA/13315/2024	PRIYAMBADA SAHU BAMA CHARAN DAS	MAHARSHI MOHAPATRA	//
		VS	VS	0
166	D-RSA/13330/2024	STATE OF ODISHA GAYATRI SAHU	MAHESWAR MOHANTY	//
		VS	VS	0
167	D-RSA/13380/2024	DR. PATITAPABANA PANIGRAHY ABDUL HAMID KHAN	SIDDHESWAR BAUG	//
		VS	VS	0
168	D-RSA/13453/2024	SONY BIBI SHYAMALENDU NANDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
169	D-RSA/13525/2024	KRISHNA KUMARI NANDA DAMAN BHUE	ANANTA PRATAP THANAPATI	//
		VS	VS	0
170	D-TRPCRL/9029/2024	SABHA BHUE @ MANHIRA ANANTA NARAYAN PANDA	SATYAJIT MOHAPATRA	SIMULIA /330 /2023
		VS	VS	0

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171	D-TRPCRL/9104/2024	STATE OF ODISHA BALARAM BEHERA VS	SMRUTI RANJAN ROUT VS	// MAHANGA /178 /2023 0
172	D-WA/13302/2024	STATE OF ODISHA STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // 0
173	D-WA/13307/2024	AJIT KUMAR MOHAPATRA ROHIT KUMAR SAHU VS	GYANA RANJAN SETHI VS	// // 0
174	D-WA/13309/2024	D.G. AND I.G. OF POLICE, ORISSA, CUTTACK STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
175	D-WA/13312/2024	JUDHISTIRA SAHOO STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
176	D-WA/13328/2024	BANAJABASINI MOHAPATRA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
177	D-WA/13331/2024	RABINDRANATH NAIK STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
178	D-WA/13333/2024	SWARNALAXMI PARIJA AJAM ALI KHAN VS	BANSHIDHAR SATAPATHY VS	// // 0
179	D-WA/13335/2024	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
180	D-WA/13342/2024	PITAMBAR PARIDA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
181	D-WA/13351/2024	NIMAIN CHARAN PARIDA STATE OF ODISHA VS	DEBASIS MOHAPATRA, A.S.C. VS	// // 0
		NARAYAN CHANDRA SUTAR		//

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182	D-WA/13355/2024	STATE OF ODISHA VS KAILASH CHANDRA LENKA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
183	D-WA/13367/2024	SUSHANTA ORAM VS BASANTI ORAM	GYANENDRA CHANDRA SWAIN VS	// 0 //
184	D-WA/13371/2024	STATE OF ODISHA VS BASUDEV SAHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
185	D-WA/13374/2024	STATE OF ODISHA VS SWASTIRAM MASARA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
186	D-WA/13385/2024	STATE OF ODISHA VS KRUTIBASH MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// 0 //
187	D-WA/13399/2024	STATE OF ODISHA VS RAMA CHANDRA SAHOO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
188	D-WA/13413/2024	STATE OF ODISHA VS GANGADHAR BARADA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
189	D-WA/13428/2024	PRAVA RANJAN MISHRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
190	D-WA/13448/2024	STATE OF ODISHA VS MANCHE PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
191	D-WA/13463/2024	STATE OF ODISHA VS HARIHARA KHATUA	BIPLAB MOHANTY,A.G.A VS	// 0 //
192	D-WA/13468/2024	STATE OF ODISHA VS BHARAT CHARAN ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
193	D-WA/13474/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	//

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		VS	VS	0
194	D-WA/13477/2024	BASANTI ORAM SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
195	D-WA/13481/2024	BASANTI ORAM STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
196	D-WA/13498/2024	KADAMBALU BISWANATH STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
197	D-WA/13503/2024	CHANDRAMANI PARIDA SMRUTI SAI MISHRA	ABHISHEK MOHANTY	//
		VS	VS	0
198	D-WA/13513/2024	STATE OF ODISHA SANTILATA BEURA	GYANA RANJAN SETHI	//
		VS	VS	0
199	D-WA/13523/2024	REGISTRAR,COOPERATIVE SOCITIES STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
200	D-WA/13532/2024	DEBARAJ MISHRA SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
201	D-WA/13540/2024	BASANTI ORAM SWARNALATA PANDA	SAYANTAN PANDA	//
		VS	VS	0
202	D-WA/13547/2024	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
203	D-WP(C)/13299/2024	TARESWAR SAHOO AKHIL BHARATIYA AGHARIA SAMAJ (ODISHA PRADESH TRUST), JHARSUGUDA	TRIBIKRAM MAHAPATRA	//
		VS	VS	0
204	D-WP(C)/13300/2024	STATE OF ODISHA DASHARU JAGAT	BIJAYA KUMAR BEHERA I	//
	WP(C)/7344/2024	VS	VS	0

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205	D-WP(C)/13301/2024	STATE OF ODISHA KSHIROD KUMAR SETHY VS	GYANA RANJAN SETHI VS	// // 0
206	D-WP(C)/13303/2024 WP(C)/7331/2024	STATE OF ODISHA PITABAS NIAL VS	BIJAYA KUMAR BEHERA I VS	// // 0
207	D-WP(C)/13305/2024 WP(C)/7250/2024	STATE OF ODISHA SUBASH BHOI VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
208	D-WP(C)/13306/2024	STATE OF ODISHA SUNITA KUMARI DASH VS	GOPINATH MISHRA VS	// // 0
209	D-WP(C)/13308/2024	LOKAYUKTA, ODISHA, BBSR SUSANTA KUMAR POLEI VS	GOPINATH MISHRA VS	// // 0
210	D-WP(C)/13310/2024	LOKAYUKTA, ODISHA, BBSR MADHABA JENA VS	GOPINATH MISHRA VS	// // 0
211	D-WP(C)/13311/2024	LOKAYUKTA ODISHA, BBSR RABINDRANATH PATRA VS	GOPINATH MISHRA VS	// // 0
212	D-WP(C)/13313/2024	LOKAYUKTA ODISHA, BBSR HARIHARA SAHOO VS	KSHIROD KUMAR SAHOO VS	// // 0
213	D-WP(C)/13314/2024	STATE OF ODISHA KUNI JENA VS	GOPINATH MISHRA VS	// // 0
214	D-WP(C)/13316/2024	LOKAYUKTA, ODISHA, BBSR BHIKARI KHANDUAL VS	GOPINATH MISHRA VS	// // 0
215	D-WP(C)/13318/2024	LOKAYUKTA, ODISHA, BBSR GOPAL KRISHNA GOUDA VS	GOPINATH MISHRA VS	// // 0
		LOKAYUKTA, ODISHA, BBSR		//

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216	D-WP(C)/13319/2024	DHANESWAR PATRA VS SUB COLLECTOR, BBSR,KHURDA	MANASH RANJAN NAYAK VS	// 0 //
217	D-WP(C)/13320/2024 WP(C)/7310/2024	PRAVAKAR BISWAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
218	D-WP(C)/13322/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUDHANSU KUMAR DAS VS	// 0 //
219	D-WP(C)/13323/2024	BIDYABATI PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
220	D-WP(C)/13324/2024	PRUTHIRAJ MISHRA VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
221	D-WP(C)/13325/2024	PRADOSH KUMAR CHMPATIRAY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
222	D-WP(C)/13326/2024	MANOJ SUNA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
223	D-WP(C)/13327/2024	SUNDARAM FINANCE LTD. VS DINESH DAS AND SONS MINES AND STEELS PVT. LTD.	PRABIR KUMAR RAY VS	// 0 //
224	D-WP(C)/13332/2024	GOBINDA BIDYADHAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
225	D-WP(C)/13334/2024	RAMA CHANDRA MAHAPATRA VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
226	D-WP(C)/13337/2024	KRUSHNA CHANDRA THAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
227	D-WP(C)/13338/2024	DEBENDRA KUMAR JENA	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/13340/2024	LAXMAN KHILLO	SUBRAT KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/13341/2024	JAYANTA KUMAR BISWAL	A.PATI	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/13344/2024	CHANDRAMANI KHAMARI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/13345/2024	JAYANTA KUMAR BISWAL	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/13346/2024	BALMIKI DASH	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/13347/2024	DEBASISH PATTNAIK	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/13348/2024	RAGU MANGARAJ	BIGHNARAJ RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/13350/2024	SAMIR KUMAR DASH	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/13354/2024	SNEHALATA BANCHHOR	SALAUDDIN KHAN	//
	WP(C)/7325/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/13356/2024	MADHUSUDAN PATRO	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/13359/2024	BISWAMBAR SA	SALAUDDIN KHAN	//
	WP(C)/7328/2024	VS	VS	0

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239	D-WP(C)/13360/2024 WP(C)/7323/2024	STATE OF ODISHA SADHU SA VS	SALAUDDIN KHAN VS	// // 0
240	D-WP(C)/13361/2024 WP(C)/7330/2024	STATE OF ODISHA PANKAJ SA VS	SALAUDDIN KHAN VS	// // 0
241	D-WP(C)/13362/2024	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	JASHOBANTA DASH VS	// // 0
242	D-WP(C)/13364/2024	STATE OF ODISHA PADMAJA PRUSTY VS	DIBYAKANTA DASH VS	// // 0
243	D-WP(C)/13365/2024	STATE OF ODISHA INDIAN POTASH LTD, DHENKANAL VS	SAIBRATA RATH VS	// // 0
244	D-WP(C)/13366/2024	STATE OF ODISHA KANAKALATA SAHOO VS	RAGHUNATH DASMOHAPATRA VS	// // 0
245	D-WP(C)/13368/2024	NURJAHAN BIBI INDIAN POTASH LTD, DHENKANAL VS	SAIBRATA RATH VS	// // 0
246	D-WP(C)/13369/2024	STATE OF ODISHA CHAMPAK KESARI BURMA VS	DAYANANDA MOHAPATRA VS	// // 0
247	D-WP(C)/13370/2024	STATE OF ODISHA LACHHAMAN RAY VS	SUBASH CHANDRA SATPATHY VS	// // 0
248	D-WP(C)/13373/2024	STATE OF ODISHA INDIAN POTASH LTD, DHENKANAL VS	SAIBRATA RATH VS	// // 0
249	D-WP(C)/13375/2024	STATE OF ODISHA ARJUNA CHANDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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250	D-WP(C)/13376/2024	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	D-WP(C)/13377/2024	GOSEN BARLA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
252	D-WP(C)/13378/2024 WP(C)/7283/2024	B ENGINEERS AND BUILDERS LTD. BBSR VS STATE OF ODISHA	PRATEK PARIDA VS	// 0 //
253	D-WP(C)/13379/2024	KAMAL LOCHAN DARJEE VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
254	D-WP(C)/13381/2024	PRAVAT PRADHAN VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
255	D-WP(C)/13382/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
256	D-WP(C)/13383/2024	RASHMIPRAVA JENA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
257	D-WP(C)/13384/2024	DAYANIDHI PRADHAN VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
258	D-WP(C)/13386/2024	PRATAP CHANDRA PATNAIK VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
259	D-WP(C)/13387/2024	RANGADHAR BISWAL VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
260	D-WP(C)/13389/2024	SK. SADAB MOHAMMED VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
261	D-WP(C)/13391/2024	BHAGIRATHI BARIK	CHITRASEN PARIDA	//

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		VS	VS	0
262	D-WP(C)/13392/2024	PRINCIPAL COMMISSIONER OF INCOME TAX. BBSR KIRTANYA SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
263	D-WP(C)/13393/2024	STATE OF ODISHA JAYANTA KUMAR SAHU	ASUTOSH ROUT	//
		VS	VS	0
264	D-WP(C)/13394/2024	STATE OF ODISHA ANTARYAMI PRUSTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
265	D-WP(C)/13395/2024	STATE OF ODISHA TARANISEN ROUT	SUBASH CH PANI	//
		VS	VS	0
266	D-WP(C)/13396/2024	STATE OF ODISHA M/S. D.K.ENGINEERING AND CONSTRUCTION, BALANGIR	RAMESH AGARWAL	//
		VS	VS	0
267	D-WP(C)/13397/2024	COMMNR. OF CT AND GST, CUTTACK BIJAYA LAXMI MOHANTY	SUBASH CH PANI	//
		VS	VS	0
268	D-WP(C)/13398/2024	STATE OF ODISHA BRUNDABAN PRADHAN	KAILASH CHANDRA MISHRA	//
		VS	VS	0
269	D-WP(C)/13400/2024	REGISTER CO-OPERATIVE SOCIETIES ANANTA KUMAR BARIK	BIPIN KUMAR NAYAK	//
		VS	VS	0
270	D-WP(C)/13401/2024	STATE OF ODISHA DEBENDRA NAHAK	LAXMINARAYAN PATEL	//
		VS	VS	0
271	D-WP(C)/13402/2024	STATE OF ODISHA RABINDRANATH SAHOO	SISIR CHANDRA DASH	//
		VS	VS	0
272	D-WP(C)/13407/2024	THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR RATNAKAR OJHA	SWAPNIL ROY	//
		VS	VS	0

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273	D-WP(C)/13409/2024	STATE OF ODISHA TAPAS KUMAR SAHU VS UNION OF INDIA	PRAJNA PRIYAMBADA VS	// // 0 //
274	D-WP(C)/13410/2024	M/S. MAHAVIR FERRO ALLOYS PVT. LTD. SUNDARGARH VS THE COMMNR. OF CENTRAL TAX AND GOODS AND SERVICES TAX, CUTTACK	KARTIK KURMY VS	// 0 //
275	D-WP(C)/13411/2024	RUDRA PRASAD DAS VS STATE OF ODISHA	PRAJNA PRIYAMBADA VS	// 0 //
276	D-WP(C)/13412/2024	RAMA CHANDRA DAS VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
277	D-WP(C)/13414/2024	BIROKISHOR DASH VS THE COMMISSIONER OF COMMERCIAL TAXES(C.T) AND GOODS AND SERVICE TAX(G.S.T), CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
278	D-WP(C)/13415/2024	PARSHURAM BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
279	D-WP(C)/13416/2024	GOURAMOHAN SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
280	D-WP(C)/13417/2024	ASHOK KUMAR PATTANAİK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
281	D-WP(C)/13418/2024	MD.ZAKIR HUSSAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
282	D-WP(C)/13419/2024	RAMESH CHANDRA MOHAPATRA VS REVENUE DIVISIONAL COMMISSIONER, SAMBALPUR	PRAFULLA KUMAR KAR VS	// 0 //
283	D-WP(C)/13420/2024	SATYABRATA SAHOO VS STATE OF ODISHA	BUDHADEV ROURAY VS	// 0 //

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284	D-WP(C)/13421/2024	BHARATI KUMARI BISOYI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
285	D-WP(C)/13422/2024	BABAJI NAIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
286	D-WP(C)/13423/2024	DEBI PRASAD ACHARY VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
287	D-WP(C)/13426/2024	DAMBARUDHAR BAG VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
288	D-WP(C)/13427/2024	DAMAYANTI SWAIN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
289	D-WP(C)/13429/2024	PRADEEP KUMAR PATRA VS EXECUTIVE ENGINEER, TPCODL	SIBA SHANKAR PANDA VS	// 0 //
290	D-WP(C)/13430/2024	JITENDRIYA DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
291	D-WP(C)/13432/2024	SABITA SETHI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
292	D-WP(C)/13433/2024	BHIM GEDI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
293	D-WP(C)/13434/2024	BISHNU SAMAL @ BISHNU CHARAN SAMAL VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
294	D-WP(C)/13435/2024	RABINDRA KUMAR ROUT VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
295	D-WP(C)/13436/2024	RABI PRADHAN	BIDYADHAR PRADHAN	//

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		VS	VS	0
296	D-WP(C)/13438/2024	STATE OF ODISHA PRAMOD NAYAK	BIDYADHAR PRADHAN	//
		VS	VS	0
297	D-WP(C)/13439/2024	STATE OF ODISHA DIJA PRADHAN	BIDYADHAR PRADHAN	//
		VS	VS	0
298	D-WP(C)/13440/2024	STATE OF ODISHA BISWARANJAN DHAL	BIDYADHAR PRADHAN	//
		VS	VS	0
299	D-WP(C)/13444/2024	STATE OF ODISHA MADHU BEHERA	NARESH CHANDRA SAHOO	//
		VS	VS	0
300	D-WP(C)/13445/2024	STATE OF ODISHA DR.ANUSUYA DASH	SUSANTA KUMAR MISHRA	//
		VS	VS	0
301	D-WP(C)/13446/2024	COMMISSIONER, REGIONAL EPF ORAGANIZATION, BBSR PINKY DALEI	BRAJA MOHAN SARANGI	//
		VS	VS	0
302	D-WP(C)/13447/2024	BRANCH MANAGER, DCB, CUTTACK M/S.MAHAPATRA ENTERPRISES, SAMBALPUR	SUKANTA KUMAR DALAI	//
		VS	VS	0
303	D-WP(C)/13449/2024	STATE OF ODISHA NIRANJAN SAHOO	SAUVAGYA RANJAN JENA	//
		VS	VS	0
304	D-WP(C)/13450/2024	CANARA BANK, PURI GUNANIDHI NAIK	SUKANTA KUMAR DALAI	//
		VS	VS	0
305	D-WP(C)/13451/2024	STATE OF ODISHA MADHUSMITA SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
306	D-WP(C)/13452/2024	STATE OF ODISHA PADAN NAIK	SUKANTA KUMAR DALAI	//
		VS	VS	0

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307	D-WP(C)/13454/2024	STATE OF ODISHA SURESH CHANDRA NATH VS	MAHENDRA KUMAR SAHOO VS	// // 0
308	D-WP(C)/13455/2024	STATE OF ODISHA CREDAI BHUBANESWAR FOUNDATION, BBSR VS	SATYA SMRUTI MOHANTY VS	// // 0
309	D-WP(C)/13456/2024	STATE OF ODISHA PUSPIKA BASU VS	BUDHIRAM DAS VS	// // 0
310	D-WP(C)/13457/2024	STATE OF ODISHA JAYANTA NARAYAN PATI VS	BIBHUTI BHUSAN BEHERA VS	// // 0
311	D-WP(C)/13458/2024	STATE OF ODISHA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // 0
312	D-WP(C)/13460/2024	ANUSUYA DASH DOLAGOBINDA DAS VS	BUDHIRAM DAS VS	// // 0
313	D-WP(C)/13462/2024	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
314	D-WP(C)/13464/2024	STATE OF ODISHA PRASANTA BISWANATH VS	BUDHIRAM DAS VS	// // 0
315	D-WP(C)/13465/2024	STATE OF ODISHA SURJYA NARAYAN PRADHAN VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
316	D-WP(C)/13466/2024	STATE OF ODISHA DR.HARIPRASAD PATTANAYAK VS	SUBHASIS MOHAPATRA VS	// // 0
317	D-WP(C)/13467/2024	STATE OF ODISHA KSHYAMA SAGAR BAG VS	RAMESH CHANDRA MISHRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/13469/2024	DINGAR KUMBHAR VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
319	D-WP(C)/13470/2024	HEMALATA BAG VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
320	D-WP(C)/13472/2024	BAIKUNTHA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
321	D-WP(C)/13473/2024	PRADEEP KUMAR RANA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
322	D-WP(C)/13476/2024	MAHESH THAKUR VS THE SUB REGISTRAR, SUNDARGARH	PRATIK DASH VS	// 0 //
323	D-WP(C)/13479/2024	MANJULATA NAIK VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
324	D-WP(C)/13480/2024	BHOJARAJ SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
325	D-WP(C)/13482/2024	SATRUGHNA ROUL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
326	D-WP(C)/13483/2024	RAKESH SAMAL @ RAKESH KUMAR SAMAL VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// 0 //
327	D-WP(C)/13485/2024	SURENDRANATH MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
328	D-WP(C)/13487/2024	ANANDA KUMAR PATEL VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
329	D-WP(C)/13488/2024	AJAYA KUMAR PANI	SATYAJIT SAMAL	//

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		VS	VS	0
330	D-WP(C)/13491/2024	STATE OF ODISHA UPENDRA SARAF	GOUTAM KUMAR DASH	//
		VS	VS	0
331	D-WP(C)/13492/2024	STATE OF ODISHA AJAYA KUMAR PANI	SATYAJIT SAMAL	//
		VS	VS	0
332	D-WP(C)/13493/2024	STATE OF ODISHA AJAYA KUMAR PANI	SATYAJIT SAMAL	//
		VS	VS	0
333	D-WP(C)/13494/2024	STATE OF ODISHA MAHESH THAKUR	PRATIK DASH	//
		VS	VS	0
334	D-WP(C)/13495/2024	THE SUB REGISTRAR, SUNDARGARH HRUSHIKESH MAHANTA	LAXMIKANTA MOHANTY	//
		VS	VS	0
335	D-WP(C)/13496/2024	STATE OF ODISHA SANTI NAIK	DEBENDRA KUMAR DAS	//
		VS	VS	0
336	D-WP(C)/13497/2024	STATE OF ODISHA BANITA NACHIKA	DIGAMBAR SETHI	//
		VS	VS	0
337	D-WP(C)/13499/2024	STATE OF ODISHA AKSHYA KUMAR BEHERA	LAXMIKANTA MOHANTY	//
		VS	VS	0
338	D-WP(C)/13500/2024	STATE OF ODISHA SARFARAZ AHMED	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
339	D-WP(C)/13501/2024	STATE OF ODISHA M/S. VSC SEPL, JOINT VENTURE, HYDERABAD	DEBA KUMAR RATH	//
		VS	VS	0
340	D-WP(C)/13502/2024	UNION OF INDIA SHILALIPI PRADHAN	LAXMIKANTA MOHANTY	//
		VS	VS	0

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341	D-WP(C)/13504/2024	STATE OF ODISHA RAJIB KUMAR DEHURY VS	BABITA KUMARI PATTANAIAK VS	// // 0
342	D-WP(C)/13506/2024	STATE OF ODISHA TOFAN DEBNATH VS	PRAFULLA KUMAR KAR VS	// // 0
343	D-WP(C)/13507/2024	PRINCIPAL SECRETARY, REVENUE DEPT AND DM, BBSR BAMADEV SANKHUAL VS	P.ANUP DASH VS	// // 0
344	D-WP(C)/13508/2024	STATE OF ODISHA MADHURI MISHRA VS	SOUBHAGYA SUNDAR DAS VS	// // 0
345	D-WP(C)/13509/2024	STATE OF ODISHA BANDANA PATRA VS	PRAVASH CHANDRA JENA VS	// // 0
346	D-WP(C)/13511/2024	STATE OF ODISHA PRASANNA KUMAR BARAI VS	PRATYUSHA NAIDU VS	// // 0
347	D-WP(C)/13512/2024	STATE OF ODISHA M/S. BALGOPAL FOOD PRODUCTS PVT. LTD. SAMBALPUR VS	CHITTARANJAN DAS VS	// // 0
348	D-WP(C)/13515/2024	UNION OF INDIA ALL ODISHA BHARATI INFRATEL CONTRACTUAL TECHNICIANS UNION(AOBICTU) VS	BIBHANTA KUMAR NAYAK (2) VS	// // 0
349	D-WP(C)/13518/2024	UNION OF INDIA KANHU CHARAN DAS VS	BEDA PRAKASH PANDA VS	// // 0
350	D-WP(C)/13519/2024	STATE OF ODISHA PRAMOD KUMAR DAS VS	GOPAL CHARAN MOHANTY VS	// // 0
351	D-WP(C)/13520/2024	STATE OF ODISHA BASANTI SASMAL VS THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR	NARENDRA PRASAD RATH VS	// // 0 //

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352	D-WP(C)/13522/2024	SUCHISMITA PRADHAN VS GENERAL MANAGER, MCL, ANGUL	BHABANI SANKAR DAS VS	// 0 //
353	D-WP(C)/13524/2024	CHOUDHRY LAKSHMI SUBUDHI VS ODISHA STATE FINANCIAL CORPORATION, CUTTACK	ALOK KUMAR MOHAPATRA VS	// 0 //
354	D-WP(C)/13528/2024	JENAMANI BADHAI VS MCL, BURLA	SISIR DAS VS	// 0 //
355	D-WP(C)/13529/2024	MEGHAMALA DALAI VS RELIANCE HOME FINANCE LTD.,	IPSITA SWAIN VS	// 0 //
356	D-WP(C)/13530/2024	BIRANCHI CHHATRIA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
357	D-WP(C)/13531/2024	SUKANTA KUMAR JENA VS THE A.O., P.N.B. BBSR	RABI NARAYAN MOHANTY VS	// 0 //
358	D-WP(C)/13533/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	// 0 //
359	D-WP(C)/13535/2024	KAILASH PATRA VS STATE OF ODISHA	MANASI PANDA VS	// 0 //
360	D-WP(C)/13538/2024	PRAKASH JYOTI MAHAKUD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
361	D-WP(C)/13539/2024	MUKESH SAHUKAR VS STATE OF ODISHA	MANASI PANDA VS	// 0 //
362	D-WP(C)/13542/2024	PRUTHEE PRAKASH ROTU VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
363	D-WP(C)/13543/2024	BOSS NIRMAN SHRAMIK SANGHA, CUTTACK	SAIBRATA RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/13549/2024	SUSHANTA KUMAR TRIPATHY	BIBEKANANDA BHUYAN	//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY,CUTTACK		//
365	D-WP(C)/13554/2024	BISWAJIT NAYAK	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/13555/2024	GLOBAL INSTITUTE OF MANAGEMENT, HANSAPAL	SWARUP KUMAR PATNAIK	//
		VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORTION		//
367	D-WP(C)/13556/2024	SUPRIYA JENA	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/13557/2024	MANOJ KUMAR SAHU	MANASI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/13558/2024	ARABINDA MOHANTY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/13559/2024	UGRASEN KUMAR BEHERA	SAILESH CHANDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/13560/2024	JYOSNARANI ROULA	PRAKASH CHANDRA MISHRA	//
		VS	VS	0
		COMMNR, PANCHAYATI RAJ AND DRINKING WATER, BBSR		//
372	D-WP(C)/13561/2024	GOPINATH PRADHAN	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/13562/2024	RASHMITA KARAN	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/13564/2024	M/S TATA STEEL LTD., MUMBAI	AMIT PATTNAIK	//
		VS	VS	0

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375	D-WP(C)/13565/2024	UNION OF INDIA AJAY DEV SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0 //
376	D-WP(C)/13566/2024	MAHESWAR SHARMA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
377	D-WP(C)/13567/2024	L. PRATAP CHANDRA SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
378	D-WP(C)/13568/2024	MOHAMMED SHAMIM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
379	D-WP(C)/13569/2024	JITENDRA NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
380	D-WPCRL/9032/2024	SUJAY KUMAR PRADHAN VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	//0 0 //
381	D-WPCRL/9049/2024	PRATIMA BARIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	//0 0 //
382	D-ABLAPL/8962/2024	MEENAKSHI SETHY @ MAMA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /126 /2024 0 //
383	D-ABLAPL/8963/2024	ABHIRAM SETHY @ ABHISEKH SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /126 /2024 0 //
384	D-ABLAPL/8967/2024	MAKUNDA BEHERA VS STATE OF ODISHA	SUBHASISH DAS VS	KUNDHEIGOLA /90 /2024 0 //
385	D-ABLAPL/8971/2024	JAGAT MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /114 /2016 0 //

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386	D-ABLAPL/8972/2024	GYANA RANJAN BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /125 /2024 () //
387	D-ABLAPL/8974/2024	HIMANSHU KAMILA VS STATE OF ODISHA	JAGANNATH KAMILA VS	BALIAPAL /57 /2023 () //
388	D-ABLAPL/8977/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ANITA SAHOO VS	NAYAGARH SADAR /63 /2024 () //
389	D-ABLAPL/8981/2024	MD RAJA @ MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /251 /2023 () //
390	D-ABLAPL/8982/2024	NANDA BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHATRAPUR /216 /2024 () //
391	D-ABLAPL/8983/2024	SUSHAMA PAHANTASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /229 /2023 () //
392	D-ABLAPL/8988/2024	RANJAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANKI /86 /2024 () //
393	D-ABLAPL/8989/2024	JHILI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /117 /2023 () //
394	D-ABLAPL/8990/2024	CHRISTOPHER @ KHRISTAFAR HARIJAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	JEYPORE MAHILA /119 /2023 () //
395	D-ABLAPL/8993/2024	MD RAJA @ MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /268 /2023 () //
396	D-ABLAPL/8997/2024	DHULESWAR MALLICK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	ASTARANGA /242 /2023 () //
397	D-ABLAPL/8998/2024	MOHAMMED SHAKEEL	MD.RIAZ	KISSANNAGAR PS /92 /2024

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		VS	VS	()
398	D-ABLAPL/9005/2024	STATE OF ODISHA SARTHAK DSH	PRASANNA KUMAR PARHI	// SAHADEV KHUNTA /76 /2024
		VS	VS	()
399	D-ABLAPL/9007/2024	STATE OF ODISHA TITAN KUMAR SETHI	SAROJ BARIK	// Bamapada (Industrial Area) /209 /2023
		VS	VS	()
400	D-ABLAPL/9008/2024	STATE OF ODISHA SUBHARANJAN MUDULI	SAROJ BARIK	// KHANTAPADA /55 /2024
		VS	VS	()
401	D-ABLAPL/9012/2024	STATE OF ODISHA SANU NAIK	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
402	D-ABLAPL/9013/2024	STATE OF ODISHA SAMBHU MALLICK @ MALIK	JUGALA KISHORE PANDA	// KANTAMAL /23 /2021
		VS	VS	()
403	D-ABLAPL/9018/2024	STATE OF ODISHA CHINMAYA BEHERA @ CHINMAYA KISHORE BEHERA	BIJAY KUMAR BEHERA	// NIRAKARPUR /80 /2024
		VS	VS	()
404	D-ABLAPL/9021/2024	STATE OF ODISHA MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	// BOUDH /446 /2023
		VS	VS	()
405	D-ABLAPL/9023/2024	STATE OF ODISHA MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	// BOUDH /449 /2023
		VS	VS	()
406	D-ABLAPL/9026/2024	STATE OF ODISHA MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	// BOUDH /440 /2023
		VS	VS	()
407	D-ABLAPL/9027/2024	STATE OF ODISHA BIKASH AGARWAL	BHARATI DASH	// KESINGA /87 /2024
		VS	VS	()
408	D-ABLAPL/9028/2024	STATE OF ODISHA BACHAN DIGAL	ASHOK KUMAR SAHOO	// / /0
		VS	VS	()

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409	D-ABLAPL/9030/2024	STATE OF ODISHA MANASI DAS VS	MD. GOLAM MADANI VS	// DHUSURI /361 /2023 ()
410	D-ABLAPL/9031/2024	STATE OF ODISHA LITU @ MIHIRA NAYAK VS	SAMARENDRA BAHADUR VS	// NIALI /58 /2022 ()
411	D-ABLAPL/9035/2024	STATE OF ODISHA LITUA BEHERA @ BIJAY DAS VS	SUSANTA KUMAR LENKA VS	// TOMANDO /75 /2024 ()
412	D-ABLAPL/9040/2024	STATE OF ODISHA KAMAL SETHI VS	SAMARENDRA BAHADUR VS	// NAKTIDEUL /52 /2014 ()
413	D-ABLAPL/9042/2024	STATE OF ODISHA KUMAR PARANJAY DAS VS	AMULYA RATNA PANDA VS	// NILGIRI /67 /2024 ()
414	D-ABLAPL/9043/2024	STATE OF ODISHA LITU @ MIHIRA NAYAK VS	SAMARENDRA BAHADUR VS	// NIALI /63 /2022 ()
415	D-ABLAPL/9045/2024	STATE OF ODISHA LITU @ MIHIRA NAYAK VS	SAMARENDRA BAHADUR VS	// NIALI /62 /2022 ()
416	D-ABLAPL/9048/2024	STATE OF ODISHA LITU @ MIHIRA NAYAK VS	SAMARENDRA BAHADUR VS	// NIALI /60 /2022 ()
417	D-ABLAPL/9050/2024	STATE OF ODISHA DEBENDRA PRADHAN @ DEBA PRADHAN @ GANDU VS	SAUMYA RANJAN PRADHAN VS	// SATYABADI /218 /2019 ()
418	D-ABLAPL/9052/2024	STATE OF ODISHA GANESH CHANDRA PARIDA VS	SANGRAMJIT PANDA VS	// / /0 ()
419	D-ABLAPL/9053/2024	STATE OF ODISHA GANESH CHANDRA PARIDA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// / /0 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/9055/2024	GURU DURUA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BOIPARIGUDA /74 /2024 () //
421	D-ABLAPL/9058/2024	PRADIP KUMAR NAHAKA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /95 /2024 () //
422	D-ABLAPL/9062/2024	JOGI NAHAK @ JOGENDRA NAHAK @ JAGI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /242 /2024 () //
423	D-ABLAPL/9066/2024	RABINDRA MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /78 /2024 () //
424	D-ABLAPL/9068/2024	SAROJ MANGARAJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /62 /2024 () //
425	D-ABLAPL/9074/2024	DEBABRATA MARTHA VS STATE OF ODISHA	BRUNDABAN ROUT VS	MAHILA P.S.(BBSR) /36 /2024 () //
426	D-ABLAPL/9077/2024	MUSKAN PARWEEN @ MUSKAN BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /201 /2024 () //
427	D-ABLAPL/9080/2024	KANGRESS JENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	JATNI P.S. /413 /2023 () //
428	D-ABLAPL/9081/2024	PRAFULLA SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /117 /2024 () //
429	D-ABLAPL/9083/2024	RAKESH SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /67 /2024 () //
430	D-ABLAPL/9086/2024	JITENDRA PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /221 /2024 () //
431	D-ABLAPL/9089/2024	KEDARNATH SWAIN	SWATIREKHA JENA	INFOCITY PS /155 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :22/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	D-ABLAPL/9092/2024	MUKESH MALLICK @ PANKAJ MALLICK	SAMARENDRA MOHANTY	BALIKUDA /355 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	D-ABLAPL/9099/2024	GANESH CHANDRA DAS @ GANESH DAS	DEBASHIS ROUTRAY	// 0
		VS	VS	()
		STATE OF ODISHA		//
434	D-ABLAPL/9100/2024	GAGAN BIHARI SWAIN @ SAHOO	SAMBIT BISWAL	CUTTACK SADAR /90 /2024
		VS	VS	()
		STATE OF ODISHA		//
435	D-ABLAPL/9102/2024	MD. RAJA @ MD. ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /249 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	D-ABLAPL/9103/2024	SUBASH CH. NAIK @ SUBASH NAIK	KEDAR SANKAR SAHU	BALIMI /333 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	D-ABLAPL/9107/2024	SK. SODAM MOHAMMAD	JAGANNATH KAMILA	SORO /201 /2024
		VS	VS	()
		STATE OF ODISHA		//
438	D-ABLAPL/9109/2024	RASMITA PATRA	BIJAY JENA	LINGARAJ P.S. /45 /2024
		VS	VS	()
		STATE OF ODISHA		//
439	D-ABLAPL/9111/2024	PRADEEP KUMAR MALIK @ BAPUN	USHARANI PATI	SORO /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	D-ABLAPL/9117/2024	RASHMIBALA PRADHAN	RAJJEET ROY	NAYAPALLI P.S. /76 /2024
		VS	VS	()
		STATE OF ODISHA		//
441	D-ABLAPL/9121/2024	RAJU NAIK	PRAKASH CHANDRA MISHRA	NARASINGHPUR /291 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	D-ABLAPL/9122/2024	RANDHEI @ SUMITRA BEHURA	AKASH BHUYAN	KUJANGA /119 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :22/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/9125/2024	STATE OF ODISHA BABULA @ BASANTA NATHA VS STATE OF ODISHA	SK. ZAFARULLA VS	// SABARANG /37 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :22/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/7459/2024 ITA/13/2024	PRADEEP KUMAR BEURIA MP	BASUDEV PANDA, SR.ADV.	16/2024
2	D-RFA/252/2006 RFA/252/2006	KRUSHAKBANDHU AGENCY MP	M/S.MANOJ KU.MISHRA	17/2024
3	D-CRP/25/2023 CRP/25/2023	BRAJA KISHORE BEDAMATTA MP	SAILESH CHANDRA SAMANTARAY	20/2024
4	D-TRPCRL/9029/2024 TRPCRL/ /	ANANTA NARAYAN PANDA MP	SATYAJIT MOHAPATRA	26/2024
5	D-JCRLA/34/2017 JCRLA/34/2017	NARESH MAJHI MP	RANJIT MOHANTY	34/2024
6	D-JCRLA/12/2014 JCRLA/12/2014	SUNITA MUNDARI MP	M/S.ANURAGA MOHAPATRA,G.K.NANDA,S.N.BISWAL	35/2024
7	D-RVWPET/8812/2024 RVWPET/ /	SANTOSH KUMAR SWAIN MP	DEVASHIS PANDA	100/2024
8	D-LAA/12/2018 LAA/12/2018	HRUSIKESH BEHERA MP	M/S.DHANANJAYA MUND	108/2024
9	D-CMAPL/11288/2024 CMAPL/67/2024	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	114/2024
10	D-CMAPL/13541/2024 CMAPL/ /	BANAJA RANI DAS MP	SASWATI MOHAPATRA	115/2024
11	D-CMAPL/13545/2024 CMAPL/ /	PADMALOCHAN JENA MP	ADV.	116/2024
12	D-RPFAM/13437/2024 RPFAM/ /	KRUSHNA CHANDRA SAHU MP	AMITABH MISHRA	133/2024
13	D-MATA/13461/2024 MATA/ /	AKRURA PRADHAN MP	SATYAJIT MOHAPATRA (2)	139/2024
14	D-MATA/13484/2024 MATA/ /	AMIT KUMAR BEHERA MP	LINGARAJ SARANGI	140/2024
15	D-MATA/453/2023 MATA/453/2023	PABITRA KUMAR BARIK MP	MANAS RANJAN DHAL	141/2024
16	D-CONTC/3358/2023 CONTC/3358/2023	SATYASHRI MOHAPATRA MP	M/S.RUDRA NARAYAN PARIJA, S.P.NAYAK, P.K.SAMANTRAY, PRAFU	201/2024
17	D-CONTC/3358/2023 CONTC/3358/2023	SATYASHRI MOHAPATRA MP	M/S.RUDRA NARAYAN PARIJA, S.P.NAYAK, P.K.SAMANTRAY, PRAFU	202/2024
18	D-CONTC/5881/2024 CONTC/957/2024	SAROJ BARIK MP	M/S. LAXMIKANTA MOHANTY	203/2024
19	D-CONTC/4394/2023 CONTC/4394/2023	LAXMIKANTA PANDA MP	PRASANTA KUMAR MISHRA	204/2024
20	D-CONTC/4394/2023 CONTC/4394/2023	LAXMIKANTA PANDA MP	PRASANTA KUMAR MISHRA	205/2024
21	D-CONTC/1774/2023 CONTC/1774/2023	BISHNU CHARAN MISHRA MP		206/2024
22	D-CONTC/4394/2023 CONTC/4394/2023	LAXMIKANTA PANDA MP		207/2024
23	D-CONTC/4394/2023 CONTC/4394/2023	LAXMIKANTA PANDA MP		208/2024
24	D-SA/63/1992 SA/63/1992	PURANDAR MP	M/S S.J.PRADHAN,D.K.KUANRM/S.S.C.GHOSE	230/2024
25	D-SA/63/1992 SA/63/1992	PURANDAR MP	M/S S.J.PRADHAN,D.K.KUANRM/S.S.C.GHOSE	231/2024
26	D-SA/63/1992	PURANDAR	M/S S.J.PRADHAN,D.K.KUANRM/S.S.C.GHOSE	

	SA/63/1992	MP		232/2024
27	D-SA/311/1999	GOLAK B.PANIGRAHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,A.DASH,G.R.MOHA	
	SA/311/1999	MP		233/2024
28	D-CRLREV/8959/2024	PRAMOD BISWAL @ PRAMOD KUMAR BISWAL	SWHOK KUMAR PARIDA	
	CRLREV/ /	MP		264/2024
29	D-CRLREV/8959/2024	PRAMOD BISWAL @ PRAMOD KUMAR BISWAL	SWHOK KUMAR PARIDA	
	CRLREV/ /	MP		265/2024
30	D-CRLREV/9075/2024	MUKESH SAHU	SACHIDANANDA PADHEE	
	CRLREV/ /	MP		266/2024
31	D-CRLREV/5363/2024	DR.ANIL KUMAR PRADHAN	RAJIV KUMAR MAHANTA	
	CRLREV/68/2024	MP		267/2024
32	D-FAO/12737/2024	MANAGER, (LEGAL), M/S. S.B.I., GENERAL	INSURANCE COMPANY LTD., GANJAM	
	FAO/ /	MP		306/2024
33	D-FAO/993/2019	RABINDAR KU.ROUT		
	FAO/993/2019	MP		307/2024
34	D-FAO/133/2012	SUBASH CH.PANDA	M/S.K.K.SWAIN, B.JENA,P.N.MOHANTY, S.C.D.DASH	
	FAO/133/2012	MP		308/2024
35	D-BLAPL/8646/2023	AMIT AGARWAL		
	BLAPL/8646/2023	MP		315/2024
36	D-BLAPL/3770/2023	SAMEER MISHRA		
	BLAPL/3770/2023	MP		316/2024
37	D-BLAPL/5729/2023	K.NAGESH	SUCHIT KUMAR NAYAK	
	BLAPL/5729/2023	MP		317/2024
38	D-BLAPL/12068/2023	SACHIDANANDA BHOI	M/S SOUMYA RANJAN MOHANTY,D.ACHARYA,B.RAY,SIVA SANKAR	
	BLAPL/12068/2023	MP		318/2024
39	D-BLAPL/5819/2023	JITUN POLAI		
	BLAPL/5819/2023	MP		319/2024
40	D-BLAPL/8746/2023	AAMIR KHAN	DEVASHIS PANDA	
	BLAPL/8746/2023	MP		320/2024
41	D-CMP/13336/2024	URBASI SETHI	BIBEKANANDA BHUYAN	
	CMP/ /	MP		331/2024
42	D-CMP/13425/2024	RUPABATI BARIK	BHARAT BHUSAN ROUSTRAY	
	CMP/ /	MP		332/2024
43	D-CMP/13489/2024	RAGHUNATH SAMAL @ SAMANTARAY	TRILOCHAN PANIGRAHI	
	CMP/ /	MP		333/2024
44	D-CMP/13489/2024	RAGHUNATH SAMAL @ SAMANTARAY	TRILOCHAN PANIGRAHI	
	CMP/ /	MP		334/2024
45	D-CMP/13517/2024	DASARATHI MALLIK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		335/2024
46	D-CMP/13546/2024	SUMITRA PALAI	JAGAJIBAN PRADHAN	
	CMP/ /	MP		336/2024
47	D-RSA/13315/2024	BAMA CHARAN DAS	MAHARSHI MOHAPATRA	
	RSA/ /	MP		377/2024
48	D-RSA/13380/2024	ABDUL HAMID KHAN	SIDDHESWAR BAUG	
	RSA/ /	MP		378/2024
49	D-RSA/137/2019	SUDHANSU KU.BEHERA	M/S.S.K.NAYAK(2)	
	RSA/137/2019	MP		379/2024
50	D-RSA/137/2019	SUDHANSU KU.BEHERA	M/S.S.K.NAYAK(2)	
	RSA/137/2019	MP		380/2024
51	D-RSA/137/2019	SUDHANSU KU.BEHERA	M/S.S.K.NAYAK(2)	
	RSA/137/2019	MP		381/2024
52	D-RSA/13453/2024	SHYAMALENDU NANDA	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		382/2024
53	D-RSA/13453/2024	SHYAMALENDU NANDA	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		383/2024
54	D-ABLAPL/15346/2023	KUMBHA @ RAMESH MEHER		
	ABLAPL/15346/2023	MP		556/2024
55	D-ABLAPL/5312/2024	MANAS NAIK @ MANAS RANJAN NAYAK		
	ABLAPL/1971/2024	MP		557/2024
56	D-ABLAPL/5405/2024	NIRANJAN NAIK		
	ABLAPL/2174/2024	MP		558/2024
57	D-ABLAPL/4685/2024	MADHAB CHANDRA MOHANTA		
	ABLAPL/2107/2024	MP		559/2024

58	D-ABLAPL/12024/2023 ABLAPL/12024/2023	ASHIS NAYAK @ CHUAN @ CHUANA NAIK MP	KUSHANTA KUMAR SAMANTARAY	560/2024
59	D-ABLAPL/8219/2023 ABLAPL/8219/2023	TAPAN KUMAR KANHAR MP		561/2024
60	D-ABLAPL/3407/2024 ABLAPL/1434/2024	SK. NADIM MP		562/2024
61	D-ABLAPL/5180/2024 ABLAPL/2220/2024	SRIKANTA NAIK @ SRIKANT NAYAK MP		563/2024
62	D-ABLAPL/14247/2023 ABLAPL/14247/2023	NARESH KUMAR BEURA MP		564/2024
63	D-MACA/13352/2024 MACA/ /	BARI PRADHAN MP	DURGA CHARAN DEY	601/2024
64	D-MACA/13357/2024 MACA/ /	DEBASIS SAHOO MP	DURGA CHARAN DEY	602/2024
65	D-MACA/13358/2024 MACA/ /	RAM CHANDRA MUNDA MP	DURGA CHARAN DEY	603/2024
66	D-MACA/13363/2024 MACA/ /	DIVISIONAL MANAGER, CHOLAMANDALAM MP	SOMNATH GENERAL INSURANCE CO.LTD., BBSR	604/2024
67	D-MACA/13388/2024 MACA/ /	SISIR DAS MP	BISWAJIT MOHANTY	605/2024
68	D-MACA/13388/2024 MACA/ /	SISIR DAS MP	BISWAJIT MOHANTY	606/2024
69	D-MACA/9002/2024 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	607/2024
70	D-MACA/6451/2024 MACA/ /	MAGMA HDI GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	608/2024
71	D-CRLA/7640/2024 CRLA/198/2024	KAPILENDRA NAYAK MP	DEVASHIS PANDA	686/2024
72	D-CRLA/8966/2024 CRLA/ /	JUGAL CHERWA MP	ANITA DASH	687/2024
73	D-CRLA/8966/2024 CRLA/ /	JUGAL CHERWA MP	ANITA DASH	688/2024
74	D-CRLA/8975/2024 CRLA/ /	PINTU DAKUA MP	ANITA SAHOO	689/2024
75	D-CRLA/830/2017 CRLA/830/2017	GATU@SAROJ GHASI MP	M/S.DIPTIREKHA NANDA	690/2024
76	D-CRLA/8987/2024 CRLA/ /	SAMIR KUMAR PANDA MP	PUSPAMITRA MOHAPATRA	691/2024
77	D-CRLA/8987/2024 CRLA/ /	SAMIR KUMAR PANDA MP	PUSPAMITRA MOHAPATRA	692/2024
78	D-CRLA/8987/2024 CRLA/ /	SAMIR KUMAR PANDA MP	PUSPAMITRA MOHAPATRA	693/2024
79	D-CRLA/468/2018 CRLA/468/2018	PRABHAT KANHAR MP		694/2024
80	D-CRLA/9006/2024 CRLA/ /	YUDHISTIRA PRADHAN MP	SANGRAM KUMAR DAS	695/2024
81	D-CRLA/9006/2024 CRLA/ /	YUDHISTIRA PRADHAN MP	SANGRAM KUMAR DAS	696/2024
82	D-CRLA/9006/2024 CRLA/ /	YUDHISTIRA PRADHAN MP	SANGRAM KUMAR DAS	697/2024
83	D-CRLA/8804/2024 CRLA/ /	MOHAMMAD KAMARUDEEN R. MP	DEBASISH PATNAIK	698/2024
84	D-CRLA/8804/2024 CRLA/ /	MOHAMMAD KAMARUDEEN R. MP	DEBASISH PATNAIK	699/2024
85	D-CRLA/890/2022 CRLA/890/2022	SASHIDHAR MAHALING@MAHALLIK MP		700/2024
86	D-CRLA/152/2019 CRLA/152/2019	BELA PARIDA@DEI MP	M/S.RATIKANTA MOHAPATRA	701/2024
87	D-CRLA/8108/2024 CRLA/ /	PINTU @ CHINTAMANI NAIK MP	SAMARENDRA MOHANTY	702/2024
88	D-CRLA/9105/2024 CRLA/ /	SUSHIL DANDSENA MP	ACHYUTANANDA PATTANAIK	703/2024
89	D-CRLA/217/2022	DUSHMANT DAS@DIPU@BIBA	DEBASNAN DAS	

	CRLA/217/2022	MP		704/2024
90	D-CRLA/9112/2024 CRLA/ /	KALIA @ KALANDI POI MP	SURYAKANTA DWIBEDI	705/2024
91	D-CRLA/9112/2024 CRLA/ /	KALIA @ KALANDI POI MP	SURYAKANTA DWIBEDI	706/2024
92	D-CRLA/9115/2024 CRLA/ /	BULU BARIK MP	SURYAKANTA DWIBEDI	707/2024
93	D-CRLA/9115/2024 CRLA/ /	BULU BARIK MP	SURYAKANTA DWIBEDI	708/2024
94	D-CRLMC/3222/2024 CRLMC/360/2024	JAGANNATH MISHRA@JAGU MP	SHYAMANANDA MOHARANA	717/2024
95	D-CRLMC/8961/2024 CRLMC/ /	SANTANUBALA BEHERA@SAHU MP	BIJAYA KUMAR BEHERA 1	718/2024
96	D-CRLMC/8647/2024 CRLMC/942/2024	VIKASH AGARWAL MP	PRABHU PRASANNA BEHERA	719/2024
97	D-CRLMC/3283/2024 CRLMC/384/2024	ANTARJYAMI GUNTHA@JAMI MP		720/2024
98	D-CRLMC/6955/2024 CRLMC/738/2024	SATYANARAYAN PUTEL MP	T.DHIREN KUMAR DORA	721/2024
99	D-CRLMC/9024/2024 CRLMC/ /	DHANESWAR SAHOO MP	SOUMYA RANJAN MOHANTY	722/2024
100	D-CRLMC/9038/2024 CRLMC/ /	SARASI MOHANTY MP	KAMALAKANTA MOHANTA	723/2024
101	D-CRLMC/9041/2024 CRLMC/ /	RAJENDRA MAJHI MP	PRASANNA KUMAR PARHI	724/2024
102	D-CRLMC/9044/2024 CRLMC/ /	MADHAB CHANDRA MOHANTA MP	ANJAN KUMAR BISWAL	725/2024
103	D-CRLMC/9047/2024 CRLMC/ /	SUSHAMA KUJUR MP	SANKARACHARYA CHOUDHURY	726/2024
104	D-CRLMC/9056/2024 CRLMC/ /	RATIKANTA ROUT MP	DEEPALI MAHAPATRA	727/2024
105	D-CRLMC/9067/2024 CRLMC/ /	M/S. SERAJUDDIN AND CO. MP	SARADA.P.SARANGI	728/2024
106	D-CRLMC/449/2019 CRLMC/449/2019	GOMATI SAHU MP	M/S R.N PATNAIK	729/2024
107	D-CRLMC/9095/2024 CRLMC/ /	BUTU @ SAMIR KUMAR ROUSTRAY MP	PRAVASH CH JENA	730/2024
108	D-CRLMC/9128/2024 CRLMC/ /	PRASANT KUMAR DASH MP	BINI MISHRA	731/2024
109	D-CRLMC/9129/2024 CRLMC/ /	JHINIMA PAIKA MP	SISIRA PANIGRAHI	732/2024
110	D-CRLMC/9130/2024 CRLMC/ /	ISMAEL RAITA MP	SISIRA PANIGRAHI	733/2024
111	D-WA/13302/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1405/2024
112	D-WA/13302/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1406/2024
113	D-WA/13302/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1407/2024
114	D-WA/13309/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1408/2024
115	D-WA/13309/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1409/2024
116	D-WA/13309/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1410/2024
117	D-WA/13312/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1411/2024
118	D-WA/13312/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1412/2024
119	D-WA/13312/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	1413/2024
120	D-WA/13328/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1414/2024

121	D-WA/13328/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1415/2024
122	D-WA/13328/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1416/2024
123	D-WA/13331/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1417/2024
124	D-WA/13331/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1418/2024
125	D-WA/13331/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	1419/2024
126	D-WA/13335/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1420/2024
127	D-WA/13335/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1421/2024
128	D-WA/13335/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1422/2024
129	D-WA/13342/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1423/2024
130	D-WA/13342/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1424/2024
131	D-WA/13351/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1425/2024
132	D-WA/13351/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1426/2024
133	D-WA/13351/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	1427/2024
134	D-WA/13355/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1428/2024
135	D-WA/13355/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1429/2024
136	D-WA/13355/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	1430/2024
137	D-WA/13367/2024 WA/ /	SUSHANTA ORAM MP	GYANENDRA CHANDRA SWAIN	1431/2024
138	D-WA/13367/2024 WA/ /	SUSHANTA ORAM MP	GYANENDRA CHANDRA SWAIN	1432/2024
139	D-WA/13371/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1433/2024
140	D-WA/13371/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1434/2024
141	D-WA/13371/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1435/2024
142	D-WA/13374/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1436/2024
143	D-WA/13374/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1437/2024
144	D-WA/13374/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1438/2024
145	D-WA/13385/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1439/2024
146	D-WA/13385/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1440/2024
147	D-WA/13385/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1441/2024
148	D-WA/13399/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1442/2024
149	D-WA/13399/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1443/2024
150	D-WA/13399/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1444/2024
151	D-WA/13413/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1445/2024
152	D-WA/13413/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	

	WA/ /	MP		1446/2024
153	D-WA/13413/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1447/2024
154	D-WA/13428/2024	PRAVA RANJAN MISHRA	SIDHARTHA MISHRA	
	WA/ /	MP		1448/2024
155	D-WA/13448/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1449/2024
156	D-WA/13448/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1450/2024
157	D-WA/13448/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1451/2024
158	D-WA/13463/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1452/2024
159	D-WA/13463/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1453/2024
160	D-WA/13463/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1454/2024
161	D-WA/13477/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	
	WA/ /	MP		1455/2024
162	D-WA/13474/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	
	WA/ /	MP		1456/2024
163	D-WA/13477/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	
	WA/ /	MP		1457/2024
164	D-WA/13474/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	
	WA/ /	MP		1458/2024
165	D-WA/13468/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1459/2024
166	D-WA/13468/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1460/2024
167	D-WA/13468/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		1461/2024
168	D-WA/13498/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1462/2024
169	D-WA/13498/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1463/2024
170	D-WA/13498/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1464/2024
171	D-WA/13481/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.G.A.	
	WA/ /	MP		1465/2024
172	D-WA/13481/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.G.A.	
	WA/ /	MP		1466/2024
173	D-WA/13503/2024	SMRUTI SAI MISHRA	ABHISHEK MOHANTY	
	WA/ /	MP		1467/2024
174	D-WA/13481/2024	STATE OF ODISHA	PRASANNA KUMAR MOHANTY, A.G.A.	
	WA/ /	MP		1468/2024
175	D-WA/13513/2024	SANTILATA BEURA	GYANA RANJAN SETHI	
	WA/ /	MP		1469/2024
176	D-WA/13523/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1470/2024
177	D-WA/13523/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1471/2024
178	D-WA/13523/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1472/2024
179	D-WA/13532/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	
	WA/ /	MP		1473/2024
180	D-WA/13532/2024	SUSHANTA ORAM	GYANENDRA CHANDRA SWAIN	
	WA/ /	MP		1474/2024
181	D-WA/13547/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1475/2024
182	D-WA/13547/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		1476/2024
183	D-WP(C)/13299/2024	AKHIL BHARATIYA AGHARIA SAMAJ (ODISHA BRANCH)	AKHIL BHARATIYA AGHARIA SAMAJ (ODISHA BRANCH) HARSUGUDA	
	WP(C)/ /	MP		4360/2024

184	D-WP(C)/13306/2024 WP(C)/ /	SUNITA KUMARI DASH MP	GOPINATH MISHRA	4361/2024
185	D-WP(C)/13305/2024 WP(C)/7250/2024	SUBASH BHOI MP	BHABANI SANKAR TRIPATHY (1)	4362/2024
186	D-WP(C)/13308/2024 WP(C)/ /	SUSANTA KUMAR POLEI MP	GOPINATH MISHRA	4363/2024
187	D-WP(C)/13310/2024 WP(C)/ /	MADHABA JENA MP	GOPINATH MISHRA	4364/2024
188	D-WP(C)/13311/2024 WP(C)/ /	RABINDRANATH PATRA MP	GOPINATH MISHRA	4365/2024
189	D-WP(C)/13313/2024 WP(C)/ /	HARIHARA SAHOO MP	KSHIROD KUMAR SAHOO	4366/2024
190	D-WP(C)/13314/2024 WP(C)/ /	KUNI JENA MP	GOPINATH MISHRA	4367/2024
191	D-WP(C)/13316/2024 WP(C)/ /	BHIKARI KHANDUAL MP	GOPINATH MISHRA	4368/2024
192	D-WP(C)/13318/2024 WP(C)/ /	GOPAL KRISHNA GOUDA MP	GOPINATH MISHRA	4369/2024
193	D-WP(C)/13319/2024 WP(C)/ /	DHANESWAR PATRA MP	MANASH RANJAN NAYAK	4370/2024
194	D-WP(C)/6511/2024 WP(C)/3327/2024	ORES ISPAT PVT. LTD., SUNDARGARH MP	AMRITESH MOHANTY	4371/2024
195	D-WP(C)/13340/2024 WP(C)/ /	LAXMAN KHILLO MP	SUBRAT KUMAR SAHU	4372/2024
196	D-WP(C)/32226/2023 WP(C)/32226/2023	SAMAR RANJAN NAYAK MP		4373/2024
197	D-WP(C)/9151/2024 WP(C)/ /	SARAT CHANDRA JAGADEV MP	NIRANJAN ROUT	4374/2024
198	D-WP(C)/13362/2024 WP(C)/ /	PRADEEP KUMAR PRADHAN MP	JASHOBANTA DASH	4375/2024
199	D-WP(C)/13365/2024 WP(C)/ /	INDIAN POTASH LTD, DHENKANAL MP	SAIBRATA RATH	4376/2024
200	D-WP(C)/13366/2024 WP(C)/ /	KANAKALATA SAHOO MP	RAGHUNATH DASMOHAPATRA	4377/2024
201	D-WP(C)/13368/2024 WP(C)/ /	INDIAN POTASH LTD, DHENKANAL MP	SAIBRATA RATH	4378/2024
202	D-WP(C)/13370/2024 WP(C)/ /	LACHHAMAN RAY MP	SUBASH CHANDRA SATPATHY	4379/2024
203	D-WP(C)/13054/2024 WP(C)/ /	UTKALINI BHUYAN MP	DEEPALI MAHAPATRA	4380/2024
204	D-WP(C)/13369/2024 WP(C)/ /	CHAMPAK KESARI BURMA MP	DAYANANDA MOHAPATRA	4381/2024
205	D-WP(C)/13373/2024 WP(C)/ /	INDIAN POTASH LTD, DHENKANAL MP	SAIBRATA RATH	4382/2024
206	D-WP(C)/31236/2023 WP(C)/31236/2023	BHUPENDRA KUMAR MOHANTY MP	PAMI RATH	4383/2024
207	D-WP(C)/13391/2024 WP(C)/ /	BHAGIRATHI BARIK MP	CHITRASEN PARIDA	4384/2024
208	D-WP(C)/12512/2007 WP(C)/12512/2007	PADMAWATI BHOI MP	M/S.SANJEEV UDGATA	4385/2024
209	D-WP(C)/12512/2007 WP(C)/12512/2007	PADMAWATI BHOI MP	M/S.SANJEEV UDGATA	4386/2024
210	D-WP(C)/13393/2024 WP(C)/ /	JAYANTA KUMAR SAHU MP	ASUTOSH ROUT	4387/2024
211	D-WP(C)/12512/2007 WP(C)/12512/2007	PADMAWATI BHOI MP	M/S.SANJEEV UDGATA	4388/2024
212	D-WP(C)/13396/2024 WP(C)/ /	M/S. D.K.ENGINEERING AND CONSTRUCTION MP	M/S. BHASKARWAR	4389/2024
213	D-WP(C)/15532/2018 WP(C)/15532/2018	MADHAB CHANDRA MALLICK MP	M/S.AMBIKA PRASAD RAY	4390/2024
214	D-WP(C)/13410/2024 WP(C)/ /	M/S. MAHAVIR FERRO ALLOYS PVT. LTD. MP	M/S. SANDIP KUMAR	4391/2024
215	D-WP(C)/13410/2024	M/S. MAHAVIR FERRO ALLOYS PVT. LTD.	M/S. SANDIP KUMAR	

	WP(C)/ /	MP		4392/2024
216	D-WP(C)/13411/2024	RUDRA PRASAD DAS	PRAJNA PRIYAMBADA	
	WP(C)/ /	MP		4393/2024
217	D-WP(C)/13409/2024	TAPAS KUMAR SAHU	PRAJNA PRIYAMBADA	
	WP(C)/ /	MP		4394/2024
218	D-WP(C)/13414/2024	BIROKISHOR DASH	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		4395/2024
219	D-WP(C)/10076/2023	SK. BABU	ARIJEET MISHRA	
	WP(C)/10076/2023	MP		4396/2024
220	D-WP(C)/13430/2024	JITENDRIYA DASH	JAGABANDHU SAHU	
	WP(C)/ /	MP		4397/2024
221	D-WP(C)/13429/2024	PRADEEP KUMAR PATRA	SIBA SHANKAR PANDA	
	WP(C)/ /	MP		4398/2024
222	D-WP(C)/13445/2024	DR.ANUSUYA DASH	SUSANTA KUMAR MISHRA	
	WP(C)/ /	MP		4399/2024
223	D-WP(C)/13446/2024	PINKY DALEI	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		4400/2024
224	D-WP(C)/13447/2024	M/S.MAHAPATRA ENTERPRISES, SAMBALPUR	SRIKANTA KUMAR DALAI	
	WP(C)/ /	MP		4401/2024
225	D-WP(C)/13455/2024	CREDAI BHUBANESWAR FOUNDATION, BBSR	ANUSUYA SMRUTI MOHANTY	
	WP(C)/ /	MP		4402/2024
226	D-WP(C)/13456/2024	PUSPIKA BASU	BUDHIRAM DAS	
	WP(C)/ /	MP		4403/2024
227	D-WP(C)/2926/2022	RASHMITA KHATUA	SRIKANTA KUMAR NATH	
	WP(C)/2926/2022	MP		4404/2024
228	D-WP(C)/13458/2024	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		4405/2024
229	D-WP(C)/15428/2017	ANTARYAMI JENAMANI	KABIR KUMAR JENA	
	WP(C)/15428/2017	MP		4406/2024
230	D-WP(C)/13466/2024	DR.HARIPRASAD PATTANAYAK	SUBHASIS MOHAPATRA	
	WP(C)/ /	MP		4407/2024
231	D-WP(C)/13497/2024	BANITA NACHIKA	DIGAMBAR SETHI	
	WP(C)/ /	MP		4408/2024
232	D-WP(C)/13502/2024	SHILALIPI PRADHAN	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		4409/2024
233	D-WP(C)/28577/2023	ABHAYA KUMAR MOHANTY	CHANDANA TRIPATHY	
	WP(C)/28577/2023	MP		4410/2024
234	D-WP(C)/13509/2024	BANDANA PATRA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		4411/2024
235	D-WP(C)/13512/2024	M/S. BALGOPAL FOOD PRODUCTS PVT. LTD.	DISAMBARAN DAS	
	WP(C)/ /	MP		4412/2024
236	D-WP(C)/2903/2022	AKSHAYA KUMAR NAIK	BHARAT KUMAR MISHRA	
	WP(C)/2903/2022	MP		4413/2024
237	D-WP(C)/23395/2020	GAGAN BIHARI MANTRI	M/S.S.K.OJHA, S.K.NAYAK	
	WP(C)/23395/2020	MP		4414/2024
238	D-WP(C)/1860/2016	BIJAYA KUMAR MOHAPATRA	M/S.ULLASH CH.MOHANTY	
	WP(C)/1860/2016	MP		4415/2024
239	D-WP(C)/13522/2024	SUCHISMITA PRADHAN	BHABANI SANKAR DAS	
	WP(C)/ /	MP		4416/2024
240	D-WP(C)/13531/2024	SUKANTA KUMAR JENA	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		4417/2024
241	D-WP(C)/13529/2024	MEGHAMALA DALAI	IPSITA SWAIN	
	WP(C)/ /	MP		4418/2024
242	D-WP(C)/13529/2024	MEGHAMALA DALAI	IPSITA SWAIN	
	WP(C)/ /	MP		4419/2024
243	D-WP(C)/13535/2024	KAILASH PATRA	MANASI PANDA	
	WP(C)/ /	MP		4420/2024
244	D-WP(C)/13538/2024	PRAKASH JYOTI MAHAKUD	SAIBRATA RATH	
	WP(C)/ /	MP		4421/2024
245	D-WP(C)/13539/2024	MUKESH SAHUKAR	MANASI PANDA	
	WP(C)/ /	MP		4422/2024
246	D-WP(C)/13542/2024	PRUTHEE PRAKASH ROTU	UMA CHARAN MISHRA	
	WP(C)/ /	MP		4423/2024

247	D-WP(C)/13549/2024 WP(C)/ /	SUSHANTA KUMAR TRIPATHY MP	BIBEKANANDA BHUYAN	4424/2024
248	D-WP(C)/13557/2024 WP(C)/ /	MANOJ KUMAR SAHU MP	MANASI PANDA	4425/2024
249	D-WP(C)/13555/2024 WP(C)/ /	GLOBAL INSTITUTE OF MANAGEMENT, HSN MP	SMANU KUMAR PATNAIK	4426/2024
250	D-WP(C)/13556/2024 WP(C)/ /	SUPRIYA JENA MP	SATYABRATA SENAPATI	4427/2024
251	D-WP(C)/13560/2024 WP(C)/ /	JYOSNARANI ROULA MP	PRAKASH CHANDRA MISHRA	4428/2024
252	D-WP(C)/13561/2024 WP(C)/ /	GOPINATH PRADHAN MP	ASHOK KUMAR MOHAPATRA	4429/2024
253	D-WP(C)/13562/2024 WP(C)/ /	RASHMITA KARAN MP	JAGAJIBAN PRADHAN	4430/2024
254	D-WP(C)/13564/2024 WP(C)/ /	M/S TATA STEEL LTD., MUMBAI MP	AMIT PATTNAIK	4431/2024
255	D-WP(C)/13565/2024 WP(C)/ /	AJAY DEV SAHOO MP	KOUSIK ANANDA GURU	4432/2024
256	D-WP(C)/13566/2024 WP(C)/ /	MAHESWAR SHARMA MP	JAGAJIBAN PRADHAN	4433/2024
257	D-WP(C)/13567/2024 WP(C)/ /	L. PRATAP CHANDRA SAHU MP	KOUSIK ANANDA GURU	4434/2024
258	D-WP(C)/13568/2024 WP(C)/ /	MOHAMMED SHAMIM MP	KOUSIK ANANDA GURU	4435/2024
259	D-WP(C)/13569/2024 WP(C)/ /	JITENDRA NAYAK MP	KOUSIK ANANDA GURU	4436/2024